

Unauthorised passengers in Reserved compartments

1931. SHRI R. PRABHU: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry of Railways have received any complaints regarding encroachment by non-reserved passengers in compartments meant for reserved passengers during last one year;

(b) if so, the measures that Government propose to take to ensure that long distance passengers perform journey undisturbed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). Cases of unauthorised passengers entering reserved coaches have been reported. The Travelling Ticket Examiners and Coach Attendants manning reserved coaches have instructions to prevent entry of unauthorised passengers in such coaches. At time, however, it becomes difficult for the staff to control unruly passengers. Intensive surprise checks are conducted from time to time development large number of travelling ticket examiners, Railway Protection Force and Government Railway Police Personnel with Railway Magistrates and unauthorised passengers travelling in reserved coaches are dealt with as per rules. Cases of deliberate negligence on the part of railway staff are viewed seriously and appropriate action is taken against them.

Violation of International Code of Marketing of Breast Milk Substitute

1932. DR. SUBRAMANIAM SWAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that India has extended its full support to the International Code of Marketing of Breast Milk Substitutes such as Baby-Foods, Feeding Bottles and Tests;

(b) if so, whether it is also a fact that the Code states that no such advertisement should have pictures of infants;

(c) if so, whether the Government are aware that a National Cooperative Dairy has launched a nationwide advertising campaign advertising a brand; and

(d) if so, what steps are being taken against such advertisements?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): (a) A draft code of conduct relating to the production and marketing of infant foods is being processed on the lines of the International Code of Marketing of Breast Milk Substitutes, drafted by the joint WHO/UNICEF Meeting on Infant and Young Child Feeding.

(b) The draft Code stipulates that "Neither the container nor the label should have picture of infants, nor should they have other pictures or text which may idealise the use of infant formula."

(c) and (d). As the Code is still in draft stage, no action is possible.

High power Advisory Committee in Delhi on Population Education, Health care and sex education

1933. SHRI D. M. PUTTE GOWDA: Will the Minister of EDUCATION be pleased to state:

(a) whether a seminar was held in Delhi regarding population education, health care and sex education;

(b) if so, whether a high powered Advisory Committee on Population Education has been set up in Delhi; and

(c) what are the recommendations and guidelines of the Committee that will supervise the implementation of the programme?